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High Court For The State Of Telangana:: At Hyderabad

Case No: Writ Petition No. 16933 Of 2021

A. Chandra Mouli APPELLANT

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State Of Telangana And 2 Others RESPONDENT

Date of Decision: Nov. 17, 2023

Hon'ble Judges: P.Madhavi Devi, J

Bench: Single Bench

Final Decision: Allowed

Judgement